

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RICHFIELD ENGINEERING INDIA PRIVATE LIMITED (IN CIRP)
OPERATING IN EPC ENGINEERING CONTRACTS EXECUTION ON
OUTSOURCING OF CONSTRUCTION OR FABRICATION BASIS AND
MANAGEMENT CONSULTANCY SERVICES– VADODRA -390015

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Richfield Engineering India Private Limited (In CIRP) CIN: U74210GJ2004PTC044663
2.	Address of the registered office	F14 Sujata Park behind Utkarsh Vidyalaya, Vadodara, Gujarat, India, 390015
3.	URL of website	www.richfieldindia.com , however, inactive
4.	Details of place where majority of fixed assets are located	SF - 232, Panorama Complex, R.C.Dutt Road, Alkapuri, Vadodara Gujarat
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products /services sold in last financial year	Details not yet shared by suspended management and last audited financials upto FY 2014-15 only.
7.	Number of employees/ workmen	No information shared by the suspended management.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The required details can be obtained by sending an Email at: reipl.cirp@gmail.com after submitting the confidentiality undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility for resolution applicants under section 25(2)(h) of the Code can be obtained by sending an Email at: reipl.cirp@gmail.com
10.	Last date for receipt of expression of interest	14.08.2025

11.	Date of issue of provisional list of prospective resolution applicants	24.08.2025
12.	Last date for submission of objections to provisional list	29.08.2025
13.	Date of issue of final list of prospective resolution applicants	08.09.2025
14.	Date of issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.09.2025
15.	Last date of submission of resolution plans	10.10.2025
16.	Process email id to submit Expression of Interest	reipl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Registration No-UDYAM-GJ-24-0017733

Note: The suspended management has not provided any substantial information/documents/ data/ records/ till date. An application for non – cooperation has been filed.

The above timelines are subject to the extension of CIRP Period of 90 days beyond 180 days as sought from the Hon'ble NCLT, Ahmedabad Bench in the matter Richfield Engineering India Private Limited (In CIRP).

Date: 30.07.2025

Place: Ahmedabad

Sd/-

Mr. Rajendra Jain

Resolution Professional of Richfield Engineering India Private Limited (In CIRP)

IBBI Regd. No: IBBI/IPA-002/IP-No0732/2018-19/12353

Email for Correspondence: reipl.cirp@gmail.com

Regd. address: A - 1103, Iscon Riverside, Nr. Dafnala,

Opp. Police Stadium, Nr. Shilalekh,

Shahibaug, Ahmadabad, Gujarat 380004

AFA Valid upto: 31.12.2025